

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

CORAM:

Appeal No. 87/252/ND/18

**PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
29.01.2018**

**NAME OF THE COMPANY: Subhag Traders Pvt. Ltd. Vs. ROC Delhi
SECTION OF THE COMPANIES ACT: 252**


S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

For the Petitioner (s): None

For the Respondent (s): None

ORDER

Notice to the ROC returnable on 13th February, 2018.


**(Deepa Krishan)
Member (T)**


**(Ina Malhotra)
Member (J)**